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(PART-1, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 73 (RE-2008) 2004-09

NEW DELHI: the 2nd September , 2008.

In exercise of power conferred under paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendment in Appendix-2 of Handbook of Procedures (Vol. I), under the list of Export Promotion Councils/Commodity Board:-

1. Sl. No. 9. stands amended as under:-
The Cotton Textiles Export Promotion Council:

Registered Office	Regional Office.
Engineering Centre 5 th Floor,	Suite No. 46 Mezzanine Floor,
9, Mathew Road, Behind Opera House,	Indra Palace, H- Block,
Mumbai-400004	Connaught Circus, New Delhi-110001
Tel(022) 23632910-12	Tel(011)23316168/9971621984(M)
Fax(022)23632914	Fax(011)23719104
Email;infor@texprocil.org	
Website:www.texprocil.org	

The regional offices of the Council at Cecil Court, (Mumbai), Madras, Ahmedabad, Kolkata, Tuticorin, Cochin., Coimbatore, Jaipur, Ichalkaranji, Erode and Air Cargo Complex (Mumbai) are hereby deleted.

2. Serial No. 34 stands amended as under:

SERVICES EXPORT PROMOTION COUNCIL
#1206, CHIRANJIV TOWER,
43, NEHRU PLACE,
NEW DELHI-110019
PHONE: 011-26453668, 26453666,
FAX:011-26453667
E-mail: services.epc@gmail.com
Website:www.servicsepc.com

This issues in Public Interest.

(R.S. GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT OF INDIA

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